

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5254 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anuradha Menon Vs. Bank of Maharashtra & Anr.	Dhaval Deshpande
2.	I.A. No. 5264 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Punjab National Bank Vs. Brahm Alloys Ltd.	Dr. Surender Singh Hooda
3.	I.A. No. 5312 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Maithan Alloys Ltd. Vs. Eastern Power Distribution Company of Andhra Pradesh Ltd. & Anr.	Arijit Mazumdar
4.	I.A. No. 5318 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ramdeo Pandey Vs. UCO Bank & Anr.	Rahul Gupta
5.	I.A. No. 5334 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Arvindbhai Kachrabhai Patel Vs. Central Bank of India & Anr.	Palash S Singhai

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